

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001.

No. HHC.1(5-Computer/NCMS Committee)/2014-I

Dated : Shimla, the
12th June, 2014.

NOTIFICATION

Hon'ble the Acting Chief Justice has been pleased to constitute "Court Development and Planning Committee (CDPC)" at the state level for formulation and effective implementation of the National Policy and Vision Statement of H.P. High Court and District Courts as follows:

1. *Registrar General* -Chairman (Ex-officio).
2. *All the Registrars in H.P. High Court* -Members (Ex-officio).
3. *Member Secretary, H.P. State Legal Service Authority*
-Member(Ex-officio).
4. *Principal Secretary (Law) to the Government of Himachal Pradesh*
-Member (Ex-officio).
5. *Director, H.P. Judicial Academy* -Member (Ex-officio).
6. *Shri S.L. Sharma, District and Sessions Judge, Solan*
- Member (By name).
7. *Shri Rajiv Bhardwaj, District and Sessions Judge, Bilaspur*
-Member (By name).
8. *Shri Jaswant Thakur, Civil Judge (Senior Division)-cum-CJM, Kangra at Dharamshala*
-Member (By name).
9. *Central Project Coordinator, H.P. High Court*
-Member (Ex-officio).
10. *Technical Director, NIC, posted in H.P. High Court*
-Member (Ex-officio).
11. *Shri Hatinder Sharma, Civil Judge (Senior Division), Nadaun*
-Member (By name).
12. *Shri Aslam Beg, Civil Judge (Junior Division-cum-JMIC), Court No. 2, Palampur.*
-Member (By name.)
13. *Ms. Akshi Sharma, Civil Judge (Junior Division), Court No. II, Dehra*
-Member (By name).

**BY ORDER OF HON'BLE
THE ACTING CHIEF JUSTICE**

**(C.B. Barowalia)
Registrar General**

Endst.No. HHC.1(5-Computer/NCMS Committee)/2014-I

Dated : 12.6.2014.

Copies forwarded for information to:-

1. The A.R.-cum-Private Secretary to Hon'ble Mr. Justice Madan B. Lokur, Judge In-charge, e-Committee, Supreme Court of India, New Delhi.

2. The Joint Secretary, Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, 26, Mansingh Road, New Delhi-110001 for information.
3. Shri Ashok T. Ukrani, Member(Judicial), e-Committee, Supreme Court of India, A-313, Lok Nayak Bhawan, Khan Market, New Delhi-110003 for information.
4. Shri C.L.M. Reddy, Deputy Director General, Ministry of Information Technology, National Informatics Centre, A-Block, C.G.O. Complex, Lodhi Road, New Delhi-110003 for information.
5. The Member Secretary, H.P. State Legal Service Authority, SDA Complex, Kasumpti, Shimla-171009.
6. The Principal Secretary (Law) to the Government of Himachal Pradesh, H.P. Secretariat, Shimla-171002.
7. The Director, H.P. Judicial Academy, Curzon House, Boileauganj, Shimla-171005.
8. Shri S.L. Sharma, District and Sessions Judge, Solan
9. Shri Rajiv Bhardwaj, District and Sessions Judge, Bilaspur.
10. Shri Jaswant Thakur, Civil Judge (Senior Division)-cum-CJM, Kangra at Dharamshala
11. The Technical Director, NIC, posted in H.P. High Court. He is also requested to upload this Notification on the website of this High Court.
12. Shri Hatinder Sharma, Civil Judge (Senior Division)-cum- ACJM, Nadaun, Distt. Hamirpur,H.P.
13. Shri Aslam Beg, Civil Judge (Junior Division)-cum-JMIC, Court No. 2, Palampur, Distt. Kangra H.P.
14. Ms. Akshi Sharma, Civil Judge (Junior Division)-cum-JMIC, Court No. II, Dehra, Distt. Kangra H.P.
15. The Deputy Registrar-cum-Special Pvt. Secretary to Hon'ble the Acting Chief Justice, H.P. High Court Shimla for information.
16. The Secretaries to the Hon'ble Judges of this High Court for Information.
17. The Secretaries/Private Secretaries/P.A.s to the Registrar General/Registrar (Rules)/Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Administration), High Court of Himachal Pradesh, Shimla.
18. All the District and Sessions Judges in Himachal Pradesh.
19. All the Additional Registrars, H.P. High Court, Shimla.
20. All the Deputy Registrars/ Assistant Registrars/ Marriage Counsellor/Chief Librarian/ Public Relations Officer of this Registry.
21. The Section Officer (Computer) to get uploaded the above Notification on Official Gazette of the State Govt.(Rajpatra) .

(Partap Singh Thakur)
Central Project Coordinator.